

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. With	Ashish Rana	Siddharth Sharma- RP Mahesh Agarwal
2.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1 Siddharth Sharma- RP

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	Sumesh Dhawan Vatsala Kak

10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	
4.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	
5.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	
6.	Comp. App. (AT) (Ins) No. 321 of 2020 (With Defects)	Neeta Saha, Member of Suspended Board of Palm Developers Pvt. Ltd. Vs. Ram Niwas Gupta (Proprietor of Ram Niwas Gupta & Sons.) & Anr.	Vijay Nair	
7.	Comp. App. (AT) (Ins) No. 322 of 2020	Vijender Sharma Vs. Cinda Engineering & Construction Pvt. Ltd. & Anr.	Rahul Kumar	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt. Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
9.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
10.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
11.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr.	Gautam Singh	Kesar Dass

12.	Comp. App. (AT) (Ins) No. 163 of 2020	SREI Infrastructure Finance Ltd. Vs. Suhani Trading & Investment Consultants Pvt. Ltd. & Anr.	Arijit Mazumdar	
13.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	
14.	Comp. App (AT) (Ins) No. 214 of 2020	Gaurang Nipinbhai Nagarsheth Vs. POSCO – India Pune Processing Center Pvt. Ltd.	Sameep Vijayvergiya	

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By Order

-sd/-

Registrar